S.No.1

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSCIAL (HYBRID) MODE

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-03-2024 AT **10:30 AM**

Company Petition IB/88/2021
And
IA (IBC) 574/2024 in Company Petition IB/88/2021
u/s. 95 of IBC, 2016

IN THE MATTER OF:
L&T Finance Ltd **…Petitioner**

VS

Tikkavarapu Venkatarami Reddy &
Deccan Chronicle Holdings Ltd **…Respondent**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

IA (IBC) 574/2024

Learned Counsel Mr G Bhupesh, for Resolution Professional present physically Smt Renuka Devi Rangaswamy, Resolution Professional present through Video Conference.

This being an application to take on record the list of creditors. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Swapna